

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

STARRED QUESTION NO:171
ANSWERED ON:05.12.2005
SICK PUBLIC SECTOR DRUG COMPANIES
Khaire Shri Chandrakant Bhaurao

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

:

- (a) the details of Public Sector Drug Companies which are sick at present :
- (b) the losses suffered by these companies during each of the last three years, company-wise; and
- (c) the action being taken to revive them ?

Answer

THE MINISTER OF CHEMICALS AND FERTILIZERS & MINISTRY OF STEEL (SHRI RAM VILAS PASWAN)

(a)to(c) : A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (c) of Lok Sabha Starred Question No. 171 due for answer on 5th December, 2005 asked by Shri Chandrakant Khaire.

(a) The Board for Industrial & Financial Reconstruction (BIFR) declared the following Central Public Sector Drug Companies under the administrative control of this Department as sick :

- (i) Indian Drugs & Pharmaceuticals Limited (IDPL),
- (ii) Hindustan Antibiotics Limited (HAL),
- (iii) Bengal Chemicals & Pharmaceuticals Limited (BCPL),
- (iv) Bengal Immunity Limited (BIL),
- (v) Smith Stanistreet Pharmaceuticals Limited (SSPL).

(b) The losses suffered by the Public Sector Drug companies during the last 3 years are as under :

SI. Name of Losses during the last 3 years
(in Rs. crores)
No. PSU 2002-03 2003-04 2004-05

1. IDPL 278.00 268.00 252.10

2. HAL 25.80 16.37 22.93

3. BIL 18.76 46.94 -

4. SSPL 12.90 32.92 -

Provisional :

The employees of BIL & SSPL were relieved under Voluntary Separation Scheme

(VSS) w.e.f. 30.9.2003. At present the companies are closed and referred to the High Court for appointing a Liquidator. BCPL did not suffer any losses during the last 3 years.

(c) The proposals for revival of HAL, BCPL and IDPL are under consideration of the Government.